

Allotment of Cooking Gas Agency in Bhopal

1155. DR. BHAI MAHAVIR;

SHRI SHRIDHAR WASU-
DEO DHABE;

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that a cooking gas agency at Bhopal reserved for tribals has been allotted to the son of the Deputy Chief Minister of Madhya Pradesh;

(b) If so, what are the reasons therefor;

(c) what is the quota reserved for tribals and whether there has been any such diversion before this also; and

(d) whether any action is being taken by Government in the matter to compensate the tribals?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH): (a) Shri Suraj Bhan Solanki, a candidate belonging to Scheduled Tribe has been selected for this agency, reserved for Scheduled Tribe. He happens to be the son of the present Deputy Chief Minister.

(b) The selection was made in line with the policy laid down for the purpose.

(c) 25 per cent of the petroleum product dealerships/distributorships are reserved for persons belonging to SC/ST communities. In the instant case there has been no deviation from policy inasmuch as the person selected for Bhopal Cooking Gas Agency earmarked for "ST" category reportedly belongs to ST Community.

(d) Does not arise in view of (c) above.

Building construction work under Assam Petro-Chemicals limited

1158. SHRI ROBIN KAKATI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) what is the amount of expenditure incurred during the last three

years on various construction works of building of the Assam Petro-Chemicals Limited, Namrup and the fund allocation for this purpose {or the year 1982-83;

(b) what are the names of the persons or firms with their addresses who have been given construction works worth more than rupees three lakh and above in 1980-81 and 1981-82 respectively;

(c) whether it is a fact that the internal auditors' cell in their report pointed out many irregularities in allotment of building construction work, and also that most of the constructed buildings are not according to original specifications and are substandard; and

(d) at what rate cement and iron materials are purchased by the company and at what rate they are supplied to the contractors?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI RAMA CHANDRA RATH): (a) to (d) The information is being collected and will be laid on the Table of the House.

बंधुआ मजदूर

1157. श्री जगदीश प्रसाद शर्मा :
क्या हम तथा पुनर्वास मंत्री यह
बताने की कृपा करेंगे कि :

(क) क्या सरकार ने "बंधुआ मजदूरों"
की परिभाषा की है और यदि हाँ, तो
यह परिभाषा क्या है;

(ख) क्या डाक तथा तार विभाग
के वे विभागेतर डाकपाल भी, जो पिछले
12 से लेकर 20 वर्षों से मात्र 100
रुपये पर दिन रात काम कर रहे हैं,
"बंधुआ मजदूरों" की परिभाषा के
अन्तर्गत आते हैं, जबकि अन्य कर्मचारियों
को चिकित्सा अवकाश, कपड़ा जूता,
छाता, पेंशन, ग्रेजुटी तथा अपने बच्चों
के लिए अन्य सुविधाएँ मिलती हैं ;